

Standard of Maruti Vehicles

1268. SHRI NATHU SINGH:
SHRI YADU NATH PANDEY:

Will the Minister of INDUSTRY be pleased to state:

(a) whether Maruti cars, jeeps and vans have been found to be of international standards;

(b) if not, the reasons thereof; and

(c) the steps Government propose to take to make Maruti cars, jeeps and vans reach the international standards?

THE MINISTER OF INDUSTRY (SHRI AJIT SINGH): (a) Maruti vehicles have been found roadworthy according to Indian standards. In addition, Maruti vehicles have also been accepted in a number of countries including France, Hungary, Australia etc.

(b) and (c). Do not arise.

Delivery of Electricity Bills by DESU to Consumers for Payment

1269. SHRI R.L.P. VERMA: Will the Minister of ENERGY be pleased to state:

(a) the number of days before the due date by which the domestic electricity bills of Delhi Electric Supply Undertaking are required to be delivered to the consumers for payment;

(b) whether the domestic bills are delivered to the consumers for payment only 2 or 3 days before the due date;

(c) if so, whether Government have received complaints from the consumers/resident welfare associations in this regard; and

(d) if so, the steps taken or proposed to be taken for delivery of the electricity bills well in advance?

THE MINISTER OF ENERGY AND MINISTER OF CIVIL AVIATION (SHRI ARIF MOHAMMAD KHAN): (a) According to DESU, normally 7-10 days time is allowed to the domestic consumers for making payment of the electricity bills.

(b) Though efforts are made by DESU to send the bills in time, it has not been possible to adhere to the normal time in certain cases due to the administrative constraints.

(c) and (d). Some complaints were received by DESU in this regard and the due date for payment of bills was extended in their case. DESU have since decided to despatch the electricity bills by post in a phased manner so that a consumer may get at least seven days time for making the payment.

Power Projects of Garhwal

1270. SHRI C.M. NEGI: Will the Minister of ENERGY be pleased to state:

(a) whether Government propose to set up some central hydel/thermal power projects in the Garhwal region of Uttar Pradesh;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

THE MINISTER OF ENERGY AND MINISTER OF CIVIL AVIATION (SHRI ARIF MOHAMMAD KHAN): (a) to (c). The Tehri Complex project with a total installed capacity of 2400 MW comprising (i) Tehri Dam Stage I (4 x 250 MW); (ii) Tehri Stage II (4 x 250 MW)—Pumped Storage Scheme; and (iii) Koteshwar Dam Project (4 x 100 MW) is being set up in Garhwal District Jointly by the